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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/536/IB/CB/2017
PETITION NUMBER : TCP/536/ (IB)/2017
NAME OF THE PETITIONER(S) : AUTOCAP INDIA PVT LTD
NAME OF THE RESPONDENT(S) : INFONET ASIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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39 Autocap India
pvt Ltd.

Adv. Monish K. Vig



ORDER

Counsel for petitioner present and submitted that a notice was sent to the respondent alongwith copy of petition. He is directed to send fresh private notice to the respondent for his appearance and submissions and file proof of sending and effecting service by way of an affidavit by the next date of hearing.
Put up on 31.07.2017 at 10.30 A.M.



(K. Anantha Padmanabha Swamy)
Member (Judicial)